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and India including Jammu and Kashmir State is subject to censorship. Interception of mail under Section 26 of the Indian Post Office Act is carried out whenever required by the appropriate authority.

(b) Mail to and from China being censored with effect from 23rd November, 1962.

AMBULANCE VANS IN COLLIERIES IN ANDHRA PRADESH

- *347. SHRI P. K. KUMARAN. Wıll the Minister of Labour and Employ-MENT be pleased to state.
- (a) whether it is a fact that as required under the Mines Rules there is no ambulance van at Godavari Khani, Ramagundam and Singareni collieries in Andhra Pradesh; and
- (b) if so, what steps are proposed to be taken by the Chief Inspector of Mines for the provision of ambulance vans at those collieries?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): (a) and (b) Under the Mines Rules, it is the duty of the owner agent or manager of a mine to see that adequate and suitable arrangements are made for the speedy removal of serious cases of accident or sickness from mines to hospitals. Godavari Khani mines at Ramagundam of Singareni collieries are now. Pending the availability of an ambulance van, for which an order has been placed, they have made an alternative arrangement of carrying injured and sick persons to the hospital in lorries, jeeps and cars in case of need.

Ambulance vans are available the other mines of the Singareni colfieries.

SUB-CIRCLE FOR VIDARBHA

Will *348. SHRI D. THENGARI: the Minister of Communications pleased to state:

- (a) whether it is a fact that the Post and Telegraph employees of the Vidarbha Area have submitted a representation to Government requesting the constitution of a separate subcircle for Vidarbha; and
- (b) if so, what is Government's reaction to that request?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICA-TIONS (SHRI B. BHAGAVATI): (a) Yes, Sir.

(b) It has not been found possible to accept the proposal.

तामेंगलींग डिबीजन में मारे गये विद्वे ही नागा

*३४६. श्रीमती सरला भदौरिया : क्या प्रतिरक्षा मुती यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का ध्यान १० जुन, १६६४ के दैनिक हिन्दी "हिन्दुस्तान" में प्रकाशित इस ग्राशय के एक समाचार की श्रोर दिलाया गया है कि तामेंगलोंग डिवी-जन के छिपने के एक स्थान पर २३ उपद्रवी नागा मारे गए थे :
- (ख) क्या उक्त विद्रोहियों के कब्जे से कुछ हथियार तथा हथियार बनाने की कुछ सामग्री मिली है ; ग्रीर
- (ग) ये हथियार किस देश के बने हये समझे गये ?

†[NAGA REBELS RILLED AT TAMENGLORS Division

- *349. Shrimati SARLA BHADAU-RIA: Will the Minister of Defence be pleased to state:
- (a) whether Government's attention has been drawn to a news-it m published in the Hindi daily "Hindustan", of the 10th June, 1964 to the effect that twenty-three rebel Nagas were

^{†[]} English translation.

killed in a hide-out at Tamenglong Division;

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- (b) whether any arms and material for manufacturing arms has been recovered from the possession of the said rebels; and
- (c) the name of the country in which these arms were supposed have been manufactured?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चवहाण) : (क) जी हां। ४ जुन, १६६४ को तामेगल ग से लगभग १५ मील उत्तरोत्तर-पूर्व एक सैनिक दल ने विद्रोहियों के एक खुफिया ग्रडे पर ग्राकमण किया था। एक खुदसाख्ता लें • करनल समेत २३ विद्रोही मारे गये थे। हमारे दल की कोई हानि नहीं हुई।

- (ख) विद्रोहियों से कुछ शस्त्र ग्रीर गोली बारूद पकड: गया था। शस्त्र बनाने का कोई सामान नहीं पकड़ा गया था।
- (ग) नागा विद्रोहियों के कब्जे में पाए गए अधिकतम हथियार और गोली बारूद विदेशी निर्माण का था--ब्रिटिश. श्रमरोकन अथवा जापानी । यह शायद स्थानीयो द्वारा द्वितीय विश्व यद्ध के दौरान. ग्रथवा उसके शोध्र पश्चात सेनाम्रो द्वारा पीछे छे.डे गए, खत्तों से प्राप्त किया गया था। कुछ शस्त्र ग्रौर गोलीबारूद चोरी का था, श्रथवा विभिन्न प्रकार से, तस्करी से प्राप्त किया गया था। तदपि विद्रोहियों से छीने गये शस्त्र ग्रौर गोलीबारूद, जो विदेशी ु निर्माण का है, विशेषज्ञों द्वारा निरीक्षणाधीन है स्रोर इसका परिणाम प्रतीक्षित है।

+|THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir. On 4th June, 1964, an army column raided a hostile hide-out in area approximately 15 miles NORTH NORTH EAST of TAMENGLONG. 23 hostiles, including one self-styled Lt-Col were killed. Our column suffered no casualties.

(b) Some arms and ammunition were recovered from the rebels. No material for manufacturing arms was recovered.

to Questions

(c) Most weapons and ammunition found in the possession of Naga hostiles are of foreign manufacture-British, American or Japanese, These were presumably obtained locals during and soon after World War II from dumps left behind by the Forces. Some arms and ammunition are stolen or smuggled in various ways. However, the arms and ammumitton recovered from the hostiles which are of foreign manufacture, are under examination by experts, the results of this examination awaited. 1

Loss of Property by the Staff THE INDIAN DEPUTY HIGH COMMISSION OFFICE IN DACCA

- *350. SHRI G. M. MIR: Will the AFFAIRS Minister of EXTERNAL be pleased to state.
- (a) whether it is a fact that members of the staff in the office of the Indian Deputy High Commissioner in Dacca have lost their property during the communal riots in January, 1964; and
- has(b) if so, what action taken by the Government of India in this connection?

THE DEPUTY MINISTER IN MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The Government of Pakis'an have been asked to pay compensation for the loss; their reply is still awaited.

TELEPHONE/TELEGRAPH FACILITIES AS

TALUKA HEADQUARTERS IN MYSORE

- *351. Shri SHERKHAN: Will the Minister of Communications pleased to state:
- (a) the number and names of Taluka Headquarters in Mysore where there are no telephone telegraph connections; and

^{†[&#}x27;] English translation.